

zonal railways and other units under the control of his Ministry regarding the nature of offences/shortcomings falling under the various penalties prescribed in the discipline and appeal rules;

(b) if so, will he place a copy of the same on the table of the Sabha;

(c) whether the various zonal railways adopt different standards to harass their staff to maintain the pride of the controlling officers by making simple charges under major penalty items and vice versa;

(d) will he get a study made into the various methods adopted in all the units under the Ministry's control and lay down rigid guide lines regarding labelling of offences under major or minor penalties; and

(e) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) No.

(b) Does not arise.

(c) Controlling authorities, while functioning as disciplinary authorities act in a quasi-judicial capacity and award the penalties in that capacity on the merits of each case.

(d) and (e) Do not arise.

इगतपुरी रेलवे स्टेशन

11218. श्री लहानु सिडवा कोम : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) इगतपुरी रेलवे स्टेशन में श्रेणी दो, तीन और चार के कितने कर्मचारी काम कर रहे हैं ;

(ख) क्या इगतपुरी रेलवे स्टेशन पर कार्य कर रहे कर्मचारियों के लिए और क्वार्टर बनाने का प्रस्ताव है ; और

(ग) यदि हाँ, तो ये कब तक बन जायेंगे ?

रेल मंत्रालय में राज्य मंत्री (श्री शिव नारायण) : (क) से (ग) सूचना इकट्ठी की जा रही है और समा पत्र पर रख दी जायेगी ।

Hari Nagar C.G.H.S. Dispensary, Delhi

11219. SHRI BALAK RAM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that Hari Nagar Dispensary, Delhi has on its roll some 16,000 beneficiaries;

(b) whether it is also a fact that the patients of this dispensary are referred for Specialists' treatment to Dr. Ram Manohar Lohia Hospital, which is about 15 Kms. away from the dispensary;

(c) whether it is also a fact that Deen Dayal Hospital is just at a distance of half a mile from the dispensary and basic infrastructure is available in that Hospital; and

(d) whether Government propose to improve the services of this Hospital and make available services like X-ray ECG, clinical tests set to the beneficiaries of this dispensary till the Hospital is developed into a full-fledged 500 beds-Hospital as proposed in 6th Five Year Plan?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) Yes, sir.

(b) For specialists consultation, patients are referred to the CGHS dispensary Tilak Nagar where specialist's services are available and which is at distance of 3-4 kms. from the Hari Nagar dispensary. Only emergency cases are referred to the Dr. Ram Manohar Lohia Hospital.

(c) Yes, Sir.

(d) In view of the reasons stated in reply to part (b) of the question there is no immediate proposal to utilize the services of the Deen Dayal Upadhyaya Hospital for the CGHS beneficiaries.

Commercial Clerks

11220. DR. LAXMI NARYAN PANDEYA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that better scale to commercial clerks as against the Ministerial category is given in all